

Export of Bicycles to other countries

*432. SHRI M. M. JOSEPH;
SHRI P. M. MEHTA:

Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries to which bicycles are being exported;

(b) the names of the makes of cycles which are being exported; and

(c) the number of bicycles exported during the last three years and the foreign exchange earned during the period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):

(a) Some of the major countries importing Indian bicycles are:—

Bangladesh
Indonesia
Iran
Malawi
Nigeria
Bulgaria
U.S.A.
Malaysia
Singapore
Srilanka
Thailand
Iraq
Kenya
Tanzania
Uganda
Zambia
Yugoslavia
Italy
U.K. etc.

(b) Prominent makes of bicycles being exported are:—

Hero	Phillips
Avon	B.S.A.
Atlas	RMI
Raleigh	Matchless
Hercules	Super
Greyhound	Marshall

(c) Number of cycles exported and their value during the last three years are as follows:—

Year	Quantity (Numbers)	Value (Rs. Crores)
1970 71	200,906	2.32
1971 72	142,620	1.84
1972 73	211,576	2.58

(Source : EEPC, Calcutta)

Cheating of Athagarh Branch of State Bank of India in Orissa

*433. SHRI SAT PAL KAPUR;
SHRI VARKEY GEORGE:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been invited to the news item which appeared in the *Evening News* dated the 27th July, 1973 to the effect that a former agent of the Athagarh Branch of the State Bank of India in Orissa and a private firm have allegedly cheated the Bank of Rs. 60 lakhs under the demand draft purchase scheme in 1969-70; and

(b) the facts of the case and the action taken by Government against the persons responsible?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) Government have seen the news-item referred to.

(b) The Central Bureau of Investigation had conducted an investigation into an allegation that the Agent of the Athagarh Branch of the State Bank of India in Orissa, during the period February 1969 to August 1970, had entered into a criminal conspiracy with a few other persons and obtained pecuniary advantages for these persons and for himself. On the basis of the Findings on the investigation made by it, the Central Bureau of Investigation has filed 4 charge-